

(e) and (f). Several foreign airlines have increased their frequencies within their permissible capacity entitlements of frequencies/seats.

STATEMENT

Sector	Number of flights cancelled
India - Gulf	50
India - UK	20
India - Europe	46
India - US/Canada	02
Others	44
Total	162

[Translation]

Modernisation of Airports

1040. SHRI DATTA MEGHE :
SHRI GIRDHARI LAL BHARGAVA :
PROF. JITENDRA NATH DAS :
SHRI KODIKUNNIL SURESH :
SHRI RAMCHANDRA VEERAPPA :
SHRI SUSHIL CHANDRA :
SHRI JAGDAMBI PRASAD YADAV :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government propose to upgrade, expand or modernise some airports in the country;

(b) if so, the details of such airports alongwith the expenditure likely to be incurred thereon;

(c) the details of the airports which are being upgraded/expanded/modernised at present; and

(d) the details of airports which are proposed to be upgraded/expanded/modernised during the year 1997?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (d) Upgradation, expansion and modernisation of airports is a continuing process and is taken up in a phased manner depending upon projected requirements and availability of resources.

During the financial year 1996-97, Airports Authority of India has allocated Rs. 587.41 crores for upgradation/modernisation of the following airports

Ahmedabad, Amritsar, Aurangabad, Agra, Agartala, Bhubaneswar, Bhub, Bangalore, Bagdogra, Bhopal, Calcutta, Calicut, Delhi, Dabolim, Dibrugarh, Dimapur, Guwahati, Hyderabad, Imphal, Indore, Jabalpur, Jammu, Jaipur, Jodhpur, Kargil, Lilabari, Leh, Ludhiana, Madras, Mumbai, Patna, Port Blair, Porbandar, Raipur, Shimla, Silchar, Tezpur, Tirupati, Thiruvananthapuram, Udaipur, Varanasi and Vijayawada.

Guest Houses in Delhi

1041. SHRI JAI PRAKASH AGARWAL :
SHRI MANIKRAO HODLYA GAVIT :

Will the Minister of TOURISM be pleased to state :

(a) whether the Union Government propose to regularise more guest houses in Delhi by issuing licences with a view to provide lodging facilities to the foreign tourists;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) the steps taken by the Union Government for providing adequate lodging facilities to foreign tourists in Delhi/New Delhi;

(e) whether the Union Government have made any assessment regarding the number of tourists visiting India this year; and

(f) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) to (c). There is no proposal or scheme of the Union Government to issue licences to guest houses in Delhi. This is a subject which comes under the purview of the Government of National Capital Territory of Delhi.

(d) Creation of infrastructure for providing lodging facilities such as hotels, guest houses is primarily in the private sector. To stimulate and promote investment in this sector, the Government offers various incentives and concessions. There are 50 classified hotels functioning in Delhi totalling about 7400 rooms and 6 approved projects which, on completion will add 886 rooms. In order to further augment existing accommodation, guidelines have been forwarded to the State Governments for formulating and implementing schemes for approving and registering paying guest accommodation.

(e) and (f) The number of foreign tourist arrivals during the period from 1st January, 1996 to 30th June, 1996 was 10,66,317. A target of 2.3 million foreign tourist arrivals has been fixed for the year 1996-97.

Delicensing of Sugar Industry

1042. SHRI AMAR PAL SINGH :
SHRI PRITHVIRAJ D. CHAVAN :

Will the Minister of FOOD be pleased to state :

(a) whether the Government have taken any decision for delicensing of Sugar Industry;

(b) if so, when;

(c) if not whether the State Governments and Cooperative Sugar Industry are likely to be taken into confidence before taking such decision; and

(d) if not, the reasons therefor?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) to (d). The Licensing Policy of Sugar Industry is under examination of Government. It is not possible to give a time frame for the decision.

[English]

Projects in Orissa

1043. DR. KRUPASINDHU BHOI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the details of the ongoing Doordarshan projects in Orissa;

(b) the number of projects likely to be completed during the Eighth Five Year Plan;

(c) the present status and financial provisions made for completion of these projects at the earliest;

(d) the number of proposals pending with the Union Government from Orissa and the action taken or proposed to be taken thereon;

(e) whether the Government have a proposal to construct its own building for each and every Doordarshan centre in the State;

(f) if so, the funds allocated for this purpose; and

(g) the time by which these are likely to be constructed?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) The requisite details are given in the Statement attached.

(b) and (c). 24 Doordarshan projects are expected to be completed in Orissa by the end of Eighth Plan subject to availability of funds, timely supply of equipment and requisite infrastructural facilities. Out of 24 projects 5 LPTs/VLPTs are at present, technically ready, the remaining Doordarshan projects are at various stages of implementation. For expeditious implementation of these projects, a sum of Rs. 10.00 Crores has been kept in the Annual Plan 1996-97.

(d) Apart from 24 Doordarshan projects mentioned in reply to Parts (b) and (c) above, 18 more projects are under implementation/envisaged to be set up in Orissa subject to availability of resources and approval of the projects by the competent authority.

(e) to (g). As per norms, buildings are generally constructed only for HPT and Studio projects, while LPT and VLPT projects are set up in ready-built rented buildings. An amount of Rs. 518 lakhs have been kept in Annual Plan 1996-97 for the HPT and Studio projects in Orissa which includes funds for civil works for these projects. The buildings being constructed for HPT and PGF Centre at Sambalpur; HPT, Baleshwar and Studio, Bhawanipatna are expected to be completed in about a years time.

STATEMENT

List of TV projects presently under Implementation in the State of Orissa

Transmitter	Location	
HPT	Baleshwar	
	Sambalpur	
	LPT	Nayagarh
		Sonepur
		Mohana
		Tushara/Saintala
		Padua
		Kabisuryanagar
		Sohela
		Karanjia
		Rajgangpur
		Umarkot
		Birimtrapur
		Khariar
Simliguda		
Jalpara		
Gondiya/Kapilas		
Kotpad		
Kulad		
Patnagarh		
VLPT	Aul	
	Machhkund	
	Thuamal Rampur	
	Chitrakonda	
	Kashipur	
	Lanjigarh	
	Jayapatna	
	Bada Barbil	
	Simlipalgarh	
	Udaigiri	
	Sukinda	
	Koksara	
	Kalampur	
	Barpalli	
Nagchi		
Transposer	Dhenkanal	
	Chandipara	
Studio	Bhawanipatna	
	Sambalpur (Pmt.)	

Government Aid to SC/ST students

1044. SHRI KODIKUNNIL SURESH : Will the Minister of WELFARE be pleased to state :

(a) whether the Government aid for providing education to Scheduled Caste and Scheduled Tribe students is inadequate;